

Annexure - 1

Name of Corproate Debtor - Aaj Ka Anand Papers Limited

Date of Commencement of Liquidation - 12 April 2023

List of Stakeholders as on 14 July 2023

List of secured financial creditors

(Amount in INR)

S. No.	Name of Creditor	Details of claim received		Details of Claim Admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount Claimed	Amount of claim Admitted	Nature of Claim	Amount covered by security interest	Amount covered by guarantee						% share in total amount of claim admitted
1	State Bank of India	03-May-23	3,01,83,97,555	3,01,83,97,555	Loan and bank finance	3,01,83,97,555	Yes	63.42	-	-	-	-	Note 1
2	Bank of Baroda	06-May-23	67,28,76,039	67,28,76,039	Loan and bank finance	67,28,76,039	Yes	14.14	-	-	-	-	Note 2
3	Edelweiss Asset Reconstruction Company Lintied (EARC Trust SC-233)	12-May-23	1,05,40,41,152	1,05,40,41,152	Loan and bank finance	1,05,40,41,152	Yes	22.21	-	-	-	-	Note 3
Total			4,74,53,14,746	4,74,53,14,746	0	4,74,53,14,746	-	100	-	-	0	-	

Note 1 - Security Interest of State Bank of India

- (a) First pari-pasu charge with EARC and Bank of Baroda on Aaj Ka Anand Building Complex situated at Plot No. 713+714/6 at CTS No. 364+365/6, Pune together with building / structure thereat for working capital term
- (b) Second pari-pasu charge with EARC and Bank of Baroda on Citiotel premises sitauted at Plot No. 713+714/14 at CTS No. 364+365/14, Pune together with building / structure and plant & machinery installed thereat for working capital term loan and funded interest
- (c) First pari-pasu charge with EARC and Bank of Baroda on Aaj Ka Anand Building Complex situated at Plot No. 713+714/6 at CTS No. 364+365/6, Pune together with building / structure thereat for working capital facilities
- (d) Second pari-pasu charge with EARC and Bank of Baroda on Citiotel premises sitauted at Plot No. 713+714/14 at CTS No. 364+365/14, Pune together with building / structure and plant & machinery installed thereat for Working Capital Facilities
- (e) First pari-pasu charge with EARC and Bank of Baroda on all current assets of the Company for working capital facilities
- (f) First charge on all plant and machinery and fixed assets of the Company situated at Chakan, Pune

Note 2 - Security Interest of Bank of Baroda

- (a) First pari-pasu charge with State Bank of India and EARC on Aaj Ka Anand Building Complex situated at Plot No. 713+714/6 at CTS No. 364+365/6, Pune together with building / structure thereat for working capital term loan and funded interest
- (b) Second pari-pasu charge State Bank of India and EARC on Citiotel premises sitauted at Plot No. 713+714/14 at CTS No. 364+365/14, Pune together with building / structure and plant & machinery installed thereat for working capital term loan and funded interest
- (c) First pari-pasu charge with State Bank of India and EARC on Aaj Ka Anand Building Complex situated at Plot No. 713+714/6 at CTS No. 364+365/6, Pune together with building / structure thereat for working capital
- (d) Second pari-pasu charge State Bank of India and EARC on Citiotel premises sitauted at Plot No. 713+714/14 at CTS No. 364+365/14, Pune together with building / structure and plant & machinery installed thereat for Working Capital Facilities
- (e) First pari-pasu charge with EARC and State Bank of India on all current assets of the Company for working capital facilities

		Date of receipt	Amount Claimed	Amount of claim Admitted	Nature of Claim	Amount covered by security interest	Amount covered by guarantee	% share in total amount of claim admitted	contingent claim	any mutual dues, that may be set-off	claim rejected	claim under verification	any
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Note 3 - Security Interest of Edelweiss Asset Reconstruction Company Limited (EARC Trust SC-233)

- (a) First charge on Citiotel premises situated at Plot No. 713+714/14 at CTS No. 364+365/14, Pune together with building / structure and plant & machinery installed thereat for term loan
- (b) Second charge on Aaj Ka Anand Building Complex situated at Plot No. 713+714/6 at CTS No. 364+365/6, Pune together with building / structure thereat for term loan
- (c) First pari-pasu charge with State Bank of India and Bank of Baroda on Aaj Ka Anand Building Complex situated at Plot No. 713+714/6 at CTS No. 364+365/6, Pune together with building / structure thereat for working capital term loan and funded interest
- (d) Second pari-pasu charge with State Bank of India and Bank of Baroda on Citiotel premises situated at Plot No. 713+714/14 at CTS No. 364+365/14, Pune together with building / structure and plant & machinery installed thereat for working capital term loan and funded interest
- (e) First pari-pasu charge with State Bank of India and Bank of Baroda on Aaj Ka Anand Building Complex situated at Plot No. 713+714/6 at CTS No. 364+365/6, Pune together with building / structure thereat for working
- (f) Second pari-pasu charge with State Bank of India and Bank of Baroda on Citiotel premises situated at Plot No. 713+714/14 at CTS No. 364+365/14, Pune together with building / structure and plant & machinery installed thereat for Working Capital Facilities
- (g) First pari-pasu charge with State Bank of India and Bank of Baroda on all current assets of the Company for working capital facilities